

**PROCEEDINGS OF THE “INTERNAL COMPLAINT COMMITTEE ” WITH  
REGARD TO ITS RE-CONSTITUTION IN VIEW OF TRANSFER OF  
JUDICIAL MEMBER.**

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Date: 23.08.2019.

The “**Internal Complaint Committee**” of District & Sessions Court, Kalaburagi has been re-constituted in view of transfer of judicial member Smt.G.S.Praseela Kumari, Prl.Senior Civil Judge & CJM, Kalaburagi in the presence of the undersigned for Preventing Sexual Harassment of Women at Work Place i.e., women staff working in the District & Sessions Court, Kalaburagi Unit.

The following are the Members of Committee.

- 1 Smt. Gomati Raghavendra, Senior Civil Judge & : Judicial Member  
Member Secretary, DLSA, Kalaburagi.
- 2 Smt. Sharanamma B. Patil, Advocate, Kalaburagi : Advocate Member.
- 3 Smt. Girija C.S, Sheristedar District Court Kalaburagi : Staff Member.
- 4 Smt. Saroja V, Sheristedar District Court Kalaburagi : Staff Member.

The above Members of the Committee have decided to meet as and when required as per directions of Hon'ble High Court of Karnataka, Bengaluru. With this, the meeting is concluded with a decision to report to the Hon'ble High Court of Karnataka, Bengaluru about the re-constitution of Committee at Kalaburagi and to web-host the same in the official website.

**Sd/-  
C/C Prl.District & Sessions Judge & Chairman  
Kalaburagi.**

**Sd/-  
(Gomati Raghavendra)  
Senior Civil Judge & Member  
Secretary DLSA & Judicial Member  
Kalaburagi.**

**Sd/-  
(Sharanamma B.Patil)  
Advocate & Member  
District Bar Association,Kalaburagi.**

**Sd/-  
(Girija C.S)  
Member & Sheristedar,  
District Court, Kalaburagi.**

**Sd/-  
(Saroja Valapur)  
Member & Sheristedar  
District Court, Kalaburagi.**